# LOK SABHA UNSTARRED QUESTION NO. 1234 TO BE ANSWERED ON 10<sup>th</sup> February, 2020

## **Tapping of Oil Resources**

#### 1234. SHRI SHIVAKUMAR C. UDASI:

पैट्रोलियम व प्राकृतिक गैस मंत्री

## Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the mega initiatives taken by the Government to promote oil and gas sector are being executed as per schedule, if so, the details thereof; and
- (b) whether the prospective domicile stakeholders including State-owned agencies, contending in the auction of 100 prospective mineral blocks as per the National Mineral Exploration Policy (NMEP) are capable of undertaking tapping oil resources within the country, if so, the details thereof?

#### **ANSWER**

पेट्रोलियम और प्राकृतिक गैस मंत्री (श्री धर्मेन्द्र प्रधान)

# MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN)

- (a) As per the schedule stipulated in Hydrocarbon Exploration and Licensing Policy (HELP)/Open Acreage Licensing Policy (OALP), four bidding rounds have so far been finalized in which 94 exploration blocks have been awarded covering an area of approximately 1,36,790 sq. km. OALP Bid Round-V offering 11 blocks covering an area of approximately 19,800 sq. km. has also been launched on 14<sup>th</sup> January, 2020.
- **(b)** Ministry of Mines has stated that no information/records are maintained regarding the prospective domicile stakeholders including State-owned agencies, contending in the auction of 100 prospective mineral blocks as per the National Mineral Exploration Policy (NMEP).

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